

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-58/1998/1797/A

From :- Shri Kaushik Kumar Sharma,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Mahendra Kalita,
District & Sessions Judge,
Udalguri.

Dated Guwahati, the th 26 March, 2021

Sub: **Casual leave.**

Ref:- Your letter No. DJ(U) 1244 dtd 25.03.2021.

Sir,

With reference to the above, I am directed to inform you that your prayer for casual leave on 26.03.2021 along with station leave permission, with official vehicle, at your own cost, from the evening of 25.03.2021 till the evening of 26.03.2021, has been granted.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-58/1998/1798/A, dated 26.3.2021

Copy to:

1. ✓ The Project Manager, Gauhati High Court


JT.REGISTRAR (VIGILANCE)

Rosa